

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court Nos. 1 & 2**

Date: 30-08-2018

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.124 of 2017(SZ)	Tvl.Thavamani Anna Nagar, Madurai and 2 others <b>Vs</b> The District Collector, Ramanathapuram District, Ramanathapuram and 2 others	M/s. K.R.Krishnan <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1 & R2 M/s. L.G.Sahadevan for R3	<b>09-10-2018</b>
2	Application No.170 of 2017(SZ)	K.Satish Goud, Musheerabad, Secundrabad and 3 others <b>Vs</b> State of Telangana, Rep.,by its Chief Secretary to Govt, Secretariat, Hyderabad and 6 others	M/s. K.C.Krishnamoorthy <b>Counsel for Applicant</b>  M/s. H.Yasmeen Ali for R1 to R4 M/s. D.S.Ekambaram for R6 M/s. T.Sai Krishnan for R7	<b>09-10-2018</b>
3	Appeal No. 24 of 2017 (SZ)	P.J. Devasia, Kannur District <b>Vs</b> Ministry of Environment, Forests & Climate Change Rep., by its Secretary New Delhi and 4 others	M/s. Rajan Vishnuraj and Harish Vasudevan <b>Counsel for Appellant</b> M/s.M.Sumathi for R1 M/s. Vidyalakshmi Vipin for R2  M/s.E.K.Kumaresan for R3,R4 M/s. Taarus Associates for R5	<b>09-10-2018</b>

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
4	Application No.197 of 2016(SZ)	<p style="text-align: center;">Varadarajan, Keezhvalai Village, Kandachipuram Taluk, Villupuram District</p> <p style="text-align: center;"><b>Vs</b></p> <p style="text-align: center;">The Regional Director, Central Ground Water Board, South Eastern Coastal Region, Besant Nagar, Chennai and 5 others</p>	<p style="text-align: center;">M/s. N.Suresh <b>Counsel for Applicant</b></p> <p style="text-align: center;">M/s.D.Ramesh Kumar for R1 M/s.Yasmeen Ali for R2 M/s.E.Manoharan for R3, R4,R5 M/s Ramesh Venkatachalapathy for R6</p>	<b>09-10-2018</b>
5	Application No.165 of 2017(SZ)	<p style="text-align: center;">Meenava Thanthai K.R.Selvaraj Kumar, Meenavar Nala Sangam Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai</p> <p style="text-align: center;"><b>Vs</b></p> <p style="text-align: center;">The Secretary to Government, Union of India, Ministry of Environment and Forest, New Delhi and 9 others</p>	<p style="text-align: center;">M/s. K.Mageshwaran <b>Counsel for Applicant</b></p> <p style="text-align: center;">M/s. Syed Nurullah Sheriff for R1,R2,R6 M/s. E.Manoharan for R3 &amp; R7 M/s. K.Prabakar for R4 M/s. H.Yasmeen Ali for R5 M/s.Dua Associates for R8 M/s. A.L.Ganthimathi R11 M/s. Gnanadesikan Law Associates for R12</p>	<b>09-10-2018</b>
6	Appeal No.17 of 2017 (SZ)	<p style="text-align: center;">M/s.V.V.Mineral Tirunelveli District</p> <p style="text-align: center;"><b>Vs</b></p> <p style="text-align: center;">The Member Secretary Tamil Nadu Coastal Zonal Management Authority Guindy, Chennai</p>	<p style="text-align: center;">M/s.S.Srinath Sridevan <b>Counsel for Appellant</b></p> <p style="text-align: center;">M/s. E.Manoharan for Respondent</p>	<b>09-10-2018</b>

For further details, please log on to our website [www.greentribunal.gov.in](http://www.greentribunal.gov.in)

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